

**Upgradation to National Highways in
Andhra Pradesh**

19. DR. Y. LAKSHMI PRASAD:

SHRIMATI RENUKA
CHOWDHURY:

Will the Minister of SURFACE
TRANSPORT be pleased to state:

(a) the details of works proposed to be
executed in Andhra Pradesh under Central
Road Fund;

(b) the details of State Highways in Andhra
Pradesh to be upgraded to National Highways
as per the norms; and

(c) the present position regarding
conversion of Hyderabad Warangal-Mulugu-
Nagarem-Venkatapuram (290 Kms) and
Warangal-Karimnagar-Jagtial (120 kms) roads
into National Highways?

THE MINISTER OF SURFACE
TRANSPORT (SHRIT.G. VENKATRAMAN):

(a) A total number of 14 work under Central
Road Fund Scheme have been sanctioned to
the State of Andhra Pradesh during the 8th
Five Year Plan. As regards execution of these
works, the responsibility lies with the State
Govt.

(b) Proposal for 9 State Highways being
declared as National highways were received
from the State Govt, of Andhra Pradesh during
the 8th Plan.

(c) Due to severe constraints of available
funds for the development of National
Highways, it has not been possible to declare
Hyderabad-Venkatapuram and Warrangal-
Jagtial state roads as national Highways.

**Safety of Indian Nationals going to Gulf
Countries**

20. SHRI SOLIPETA RAMACHANDRA
REDDY:

DR. MOHAN BABU:

Will the Minister of EXTERNAL AFFAIRS
be pleased to state:

(a) whether Indian nationals in the UAE
are/were stranded;

(b) if so, the action taken in this regard;
and

(c) the measures proposed to ensure safety
of Indians going to Gulf and other countries
for employment?

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI I.K. GUJRAL): (a) and (b)
Some Indian Nationals in the UAE coming
under the purview of the amnesty, recently
announced by the UAE Government, were
stranded as they failed to leave the country
within the extended period of the amnesty. Our
mission in UAE facilitated the departure of all
such stranded persons who came to the notice
of the mission by obtaining a special
dispensation from the UAE Government and
also assisting them in obtaining air tickets

(c) Various measures in place to ensure the
safety of Indian workers in the Gulf and other
countries include Indian missions' close liaison
with the local authorities, regular contacts with
the Indian workers, visits to labour camps, the
requirement to have the employment contract
and other papers relating to the employment
of Indians to be screened and attested by the
concerned Indian mission, recourse to official
and legal channels in the concerned country to
secure the contractual rights of the Indian
workers, administrative and legal action against
erring recruiting agents in India and black
listing of unreasonable employers. These
measures are proposed to be continued.

**अन्तर्देशीय-जलमार्ग प्राधिकरण द्वारा धनराशियों का
उपयोग**

21. श्री चीमनभाई हरीभाई शुक्ला: क्या जल-भूतल
परिवहन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि आठवीं पंचवर्षीय योजना
के अन्तर्गत भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण और
केन्द्रीय अन्तर्देशीय जल यातायात निगम को आर्बिट्रि की
गई धनराशियों का पूरा-पूरा उपयोग नहीं किया गया है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) इस संबंध में क्या कार्यवाही की गई है अथवा
किए जाने की संभावना है; और

(घ) अब तक आर्बिट्रि और उपयोग की गई धनराशियों
का राज्य-वार ब्यौरा क्या है?

जल-भूतल परिवहन मंत्री (श्री टी. जी. वेंकटरामन):

(क) जी हां।